

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 320 of 2013

Dated : 12th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Indowind Energy Ltd.

...Appellant(s)

Versus

Karnataka Electricity Regulatory
Commission & Anr.

... Respondent(s)

Counsel for the Appellant(s):

Mr. Shridhar Prabhu

Counsel for the Respondent(s):

Mr. Anand K. Ganesan for R-2

ORDER

We have heard the Learned Counsel for all the parties. Written submissions have been filed by the Learned Counsel for all the parties after serving copy on the other side.

Judgment is Reserved.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson